## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.775 TO BE ANSWERED ON 12<sup>th</sup>DECEMBER, 2022

## SEVA BHOJ YOJANA

## 775. SHRI M.V.V. SATYANARAYANA:

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Government is implementing the SevaBhoj Scheme in the country;
- (b) whether it is a fact that CGST and IGST is reimbursed to those who are distributing free food to people;
- (c) the details of the CGST and IGST reimbursed by the Government since the implementation of the scheme, State-wise and year-wise;
- (d) whether it is true that the criteria set for reimbursement of CGST and IGST excludes charitable and religious institutions from benefitting from this central sector scheme;
- (e) whether there are any demands to reduce the mandatory provision of free food to 5,000 persons in a month; and
- (f) if so, the details thereof and the action taken by the Government on the same?

## ANSWER MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION (SHRI G. KISHAN REDDY)

- (a) Yes Sir. The Ministry of Culture is implementing a scheme by the name of 'SevaBhojYojna' throughout the country.
- (b) Under the Scheme of 'SevaBhojYojna', Charitable/Religious Institutions are reimbursed Central Goods and Services Tax (CGST) and Central Government's share of Integrated Goods and Services Tax (IGST) paid by them on purchase of specific raw food items viz. Ghee, Edible Oil, Sugar/Burra/ Jaggery, Rice, Atta/Maida/Rava/Flour and Pulses for distributing free food to public.
- (c)The details of the CGST and Central Government's Share of IGST reimbursed by the Government since the implementation of the scheme, State-wise and year-wise is **Annexed**.
- (d) Charitable/Religious Institutions are eligible for reimbursement of CGST and Central Government's share of IGST under SevaBhojYojana.
- (e) No such proposal has been received for consideration of the Government.
- (f) Does not arise in view of (e) above.

Annexure

Annexure referred to in reply to Part (c) of the LokSabhaUnstarred Q. No. 775 due for answer on 12-12-2022

Details of CGST and Central Government's share of IGST reimbursed since implementation of the scheme, state-wise and year-wise: (Rs in lakh)

	(KS. III IAKII)								
Sl.	State/UT	2019-2020		2020-2021		2021-22		2022-23 (till	
No.								date)	
		Nos. of	Amount	Nos. of	Amount	Nos. of	Amount	Nos. of	Amount
		Orgs.		Orgs.		Orgs.		Orgs.	
1.	Punjab	01	171.00	03	169.00	03	154.00	03	143.00
2.	Andhra Pradesh	02	24.90			-		-	-
	Total	03	195.90	03	169.00	03	154.00	03	143.00